

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/75/2016

NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S) : M/s Selvaraaaj Tex Private Limited & 4 others

UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

12.	TCP/75/2016	Counsel for Rep.	<p style="text-align: right;">Pn ear for RamaSubramanian, &amp; Associates</p>
2.	Archana for Thiyambak Kannan	Petitioner	<p style="text-align: right;"><del>Shah</del></p>

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on 06.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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